

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH – II  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16-07-2021 AT 2.30 P.M THROUGH VIDEO  
CONFERENCING:

PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)  
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)

APPLICATION NUMBER : IA/485(CHE)2021  
IN  
PETITION NUMBER : IBA/838/2019  
NAME OF THE PETITIONER : P Sriram (Liquidator) M/s STT Ltd  
NAME OF THE RESPONDENTS : Pradeep Chaturvedi & 3 Others  
UNDER SECTION : Sec 40,42,65 of IBC, 2016

**ORDER**

Ld. Counsel Mr. S. Sathianarayanan for the Applicant/Liquidator is present.

Ld. Counsel Mr. Arun Dhanapalan undertakes to file vakalat on behalf of R4.

List this matter on **24.08.2021** for vakalat, counter and hearing.

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(ANIL KUMAR B)  
MEMBER (TECHNICAL)

-sd-

(R. SUCHARITHA)  
MEMBER (JUDICIAL)